NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/162/ (IB)/2017

NAME OF THE PETITIONER(S)

: K. PORKODI

NAME OF THE RESPONDENT(S)

: KK FLATS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A Vinuprache. Y PRAKA: H

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner has given few documents in support of his claim and the copy of which is given to the Counsel for Respondent. Both the Counsels are directed to submit final arguments on the next date of hearing. Put up on 19.07.2017 at 10.30 A.M.

(- vijagerglaam

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF MEMBER (JUDICIAL)